

**SUPREME COURT OF INDIA**

Admn Materials

Date: 26.06.2021

**Notice for Cancellation of NIT**

Due to administrative reasons, Notice Inviting Tender For Supply & Installation of Modular Rack, Rack Servers With VMWare, Windows 2012 Server R2 Std, DDOS, Next Generation Firewall, Anti APT Appliance, Server Load Balancer, Web Application Firewall, SAN Switch, etc. which was published in The Times of India Newspaper on 28.05.2020 and uploaded on websites <https://sci.gov.in> & <https://eprocure.gov.in> along with its subsequent notices and clarifications, etc. stands cancelled and consequently the Earnest Money deposited by all the Bidders can be collected from Branch Officer (Admn. Materials) by submitting request for refund of Earnest Money on Letterhead of the firm along with the required documents, i.e., I.D. Proof etc.

A fresh NIT shall be issued for the aforesaid Project in due course of time.

**Sd/-**

Additional Registrar (AM)